arrested. Further 2548 persons were bound down or detained. Also 525 notices under section 25 of Police Act were served. 472 persons were also detained under Public Safety Act including Militants, Over Ground Workers (OGWs), Separatists, Stone pelters, instigators, criminals and others.

- (b) The Government has encouraged policies to mainstream the youth, including providing employment opportunities to wean them away from militancy. Recently Government has also approved the following schemes for the employment of youths of J&K:
 - (i) Engagement of additional 10,000 SPOs in the State.
 - (ii) Vacancies of 1206 Constables/GDs of CAPFs and Assam Rifles.
 - (iii) About 4300 posts of Constables/GDs for raising of 5 India Reserve Battalions in J&K.

Besides, the following two schemes are under implementation

- (i) Special Industry Initiative (SII) -Udaan to enhance skill and employability of Graduates and three year Engineering Diploma holders and under the scheme, nearly 23,676 candidates have joined training with Corporate of whom 16,576 have been trained and more than 9500 offered placement.
- (ii) Skill Empowerment and Employment Scheme (Himayat) to provide options and opportunities to School/ college dropouts for salaried or self employment and under the scheme 68910 candidates have been trained and 51895 placed in Food retail chain, BPOs, Retail Mart, Electricity, Pharma Sales Assistant, Physician Assistant etc.

Tapping of phones by telecom company

884. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government has received complaint relating to tapping of phones relating to industrialists, bureaucrats and politicians by a private telecom company; and
 - (b) if so, the details thereof and what is the present status of the complaint?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Yes Sir. A complaint regarding illegal and

unauthorized interception, tapping and recording of phone calls of several persons was received and the Government has directed the Delhi Police to conduct a preliminary inquiry into the matter.

Security on Indian borders ad-joining Pakistan

†885. SHRI LAL SINH VADODIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is mulling seriously about the security on the Indian borders adjoining Pakistan;
 - (b) if so, whether Government has taken any steps in this direction till date; and
 - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) The Government is serious about the security of the Indian border adjoining Pakistan. In this regard, Government has adopted a multi-pronged approach, which *inter-alia* include deployment of Border Security Force (BSF) along the Indo-Pakistan Border, construction of border fence, construction of border roads, installation of floodlights, construction of Border Out Posts (BOPs), introduction of Hi-Tech surveillance equipments, providing weapons and Specialised Vehicles to Security Forces, etc.

Central assistance to Odisha in wake of cyclone Phailin

886. SHRI NARENDRA KUMAR SWAIN: Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the High Level Committee, Government of India has reviewed the issue of sanction of Central assistance to Government of Odisha in the wake of Cyclone Phailin, 2013 and approved an additional assistance of ₹ 399.83 crore for release to the Government of Odisha out of which only an amount of ₹ 99.96 crore has been released and the State Government has moved the Ministry of Home Affairs to release the balance funds on priority; and
- (b) whether the Government of India would take expeditious steps to release the balance fund of ₹ 299.87 crore?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) The Government of India has released entire amount of ₹ 399.83

[†]Original notice of the question was received in Hindi.